# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION No. 36 TO BE ANSWERED ON 04.12.2023

## Rehabilitation of the Villages in Maharashtra

#### 36. SHRI SHRINIWAS PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received proposals from the State Government of Maharashtra for rehabilitation of the villages to convert forest lands;
- (b) if so, the details thereof and the steps taken/ being taken by the Government in this regard;
- (c) whether the Government has received proposals for widening the forest roads in Satara district of Maharashtra;
- (d) if so, the details thereof, and the steps taken/ being taken by the Government in this regard;
- (e) the current status of the rehabilitation of villages in Koyna Wildlife Sanctuary and Chandoli National Park in Satara, Sangli, Kolhapur and Ratnagiri districts of Maharashtra along with the funds sanctioned for this purpose; and
- (f) whether all villages have been rehabilitated and if so, the details thereof, district-wise?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) The Central Government gets proposals from various States/UTs for conversion of forest villages into revenue villages and voluntary village relocation under the provisions of the Forest (Conservation) Act, 1980 from time to time.

The Government of India vide letter F. No. 8-34/2017-FC dated 20th May 2019 has issued Guidelines for relocation of villages in accordance with the directions of the Hon'ble Supreme Court in order dated 28th January, 2019, regarding relocation/rehabilitation of the villages from the core/critical Tiger reserves and critical habitats of the Protected Areas (National Parks and Wildlife Sanctuaries) to the periphery of Reserved Forest/Sanctuaries/National Parks subject to certain conditions. The proposals are dealt as per rules as and when required.

As per the information available the details of the proposals involving relocation of villages from Protected Areas (PAs) which have been accorded '*in-principle*' approval by the Central Government under Section 2 (ii) of the Forest (Conservation) Act, 1980 in case of Maharashtra as on date is enclosed at **Annexure**.

- (c) & (d) No proposal has been received by the Central Government for widening the forest roads in Satara district of Maharashtra.
- (e) & (f) In case any Project Affected Person (PAP) is required to be relocated from the forest area proposed to be diverted under Forest (Conservation) Act, 1980, the same is done by the State Government as per the Rehabilitation & Resettlement (R&R) plan prepared by the concerned State Government. Further, the information regarding such displaced villages and fund sanctioned is not maintained at the Ministry level.

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**Annexure** 

Annexure referred to in reply to part (a & b) of the Lok Sabha Un-Starred Question No. 36 due for reply on 04.12.2023 by Shri Shriniwas Patil regarding 'Rehabilitation of the villages in Maharashtra"

List of the proposals accorded ' <i>in-principle</i> ' approval by the Central Government for Forest Village Conversion and Rehabilitation in respect of the Maharashtra					
Sl	File No.	Subject	Category	Area (in	Date of Stage-I
No.			o mongo z y	ha.)	approvals
1	8-81/2013-FC	Distribution for	Forest Village	240.62	26/11/2019
		agriculture	Conversion		
		purpose to			
		PAP's from 7 villages from			
		villages from Chandoli			
		Wildlife			
		Sanctuary in			
		dis. Kolhapur			
2	8-31/2019-FC	Rehabilitation	Rehabilitation	374.75	02/06/2022
		of Rantalodhi			
		Village			
3	8-07/2022-FC	Rehabilitation	Rehabilitation	112.25	06/03/2023
		of Village Vele			
		from Koyana			
		Wildlife Sanctuary i.e.			
		core area of			
		Sahyadri Tiger			
		Reserve.			
4	8-11/2022-FC	Proposal for	Rehabilitation	227.9	06/03/2023
		Diversion of			
		Forest land of			
		Village - Bahule, Tal.			
		Bahule, Tal. Patan, Kharade,			
		Helgaon,			
		Hanbarwadi,			
		Gosavewadi,			
		Tal. Karad,			
		Dist. Satara for			
		rehabilitation of			
		Male village			
		from Chandoli			
		National Park		<u> </u>	